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DELHI STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Central Office, Patiala House Courts Complex, New Delhi - 110001 : Ph.: 23384781, Fax: 23387267, Email: dslsa-phc@nic.in



Most Urgent / Top Priority

Ref. No. 76/DSLSA/Estt/Account Officer (retd.)/ 19/

258 **2** -2599 Date: 13 N

Date: 13 March, 2019

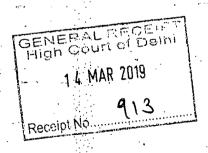
To

1.	The Comptroller & Auditor General of India	2.	The Pr. Accountant General (Audit) Delhi
	Pocket-9, Deen Dayal Upadhyaya Marg,	-	AGCR Building, IP Estate,
	New Delhi-110124		New Delhi – 110 002
3.	Principal Secretary (Finance),	4/	The Registrar General
-	Govt. of Delhi,		High Court of Delhi, New Delhi
	Delhi Secretariat, New Delhi		ringir court of Berni, New Denn
5.	The Principal Secretary	6.	Ld. District & Sessions Judge (HQ),
	Law, Justice & Legislative Affairs		Tis Hazari Courts; Delhi
	Govt. of NCT of Delhi		Tio mozeri Cource, o cim
7.		8.	Ld. District & Sessions Judge (West
' '	West District)	0.	District)
	Dwarka Courts, Delhi		Tis Hazari Courts, Delhi
9.	Ld. District & Sessions Judge (East	10	Ld. District & Sessions Judge (North -
	District)	10.	East District)
	KKD Courts, Delhi		KKD Courts, Delhi
11	Ld. District & Sessions Judge (Shahdara	12	Ld. District & Sessions Judge (New
111	District & Sessions Judge (Snandara	12.	Delhi District & Sessions Judge (New
43	KKD Gourts, Delhi	-	Patiala House Courts, Delhi
13.	Ld. District & Sessions Judge (North-	14.	Ld. District & Sessions Judge (North
	West District)	1	District)
	Rohini Courts, Delhi		Rohini Courts, Delhi
15.	Ld. District & Sessions Judge (South	16.	Ld. District & Sessions Judge (South -
	District)		East District)
	Saket Courts, Delhi		Saket Courts, Delhi
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Sub.: <u>Vacancy circular for inviting applications for the post of Accounts Officers (post-retirement) on contractual basis for District Legal Services Authorities, Delhi New Delhi</u>

Respected Sir,

May I bring to kind consideration that there is a requirement of Accounts Officers (Post-retirement) on contractual basis, your goodself is therefore requested to kindly furnish/ propose the names of eligible Accounts Officers having qualification as per



circular attached latest by **15.04.2019** for considering them for the post of Accounts Officer (Post-retirement) on contractual basis at District Legal Services Authorities Delhi/New Delhi.

May I further request your goodself that directions may kindly be issued to the quarter concerned for uploading of the same on the official website as well as for displaying the same on the Notice Board / any other conspicuous place of your good office.

With regards,

Encl: As above

Yours faithfully

(Sanjeev Jain) Member Secretary



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www.dslsa.org 24x7 Toll free Helpline No.: 1516



Last date for submission of applications:

15.04.2019

CIRCULAR

Delhi State Legal Services Authority intends to appoint Accounts Officers (post – retirement) on contractual basis for District Legal Services Authorities, Delhi / New Delhi as per requirement on the following terms and conditions:-

Terms & Conditions:

- The retired officials of Comptroller & Auditor General of India, The Pr. Accountant General (Audit) Delhi, Principal Secretary (Finance), Govt of Delhi, High Court of Delhi, District Courts and Delhi Government may apply;
- 2. Upper age limit for remaining on the said post is 65 years;
- 3. The incumbent should have good experience in Accounts;
- 4. The selected candidate shall be paid a fixed remuneration of Rs. 35,000/- per month;
- 5. Accounts Officers (post retirement) shall be entitled to avail a total number of 12 days paid leave in a year, subject to a maximum of three days leave in a month. In the event of the number of leave exceeding per year or per month, the permissible limit, pro-rata deduction will be made from their monthly remuneration;
- 6. Eligible candidates may submit their applications in the prescribed format complete in all respect to this Authority either by post or via e-mail at our e-mail address estabwing-dslsa@nic.in on or before 15.04.2019.
- 7. This Authority reserves the right to withdraw the aforesaid proposal;

8. The applications received after the due date shall not be entertained.

(Sanjeev Jain) Member Secretary

Proforma for the post of Accounts Officer (post – retirement) on Contractual <u>basis</u>

(to be filled in by the applicant only).

Affix self attested passport size photograph

l.	Name:	·	
<u>.</u>	Father's / Husband's Name:	•••••	
}.	Present Address:		
			· · · · · · · · · · · · · · · · · · ·
	Contact no :	1. * *	• • • •
١.	Permanent Address:	·	
		·	
ŝ.	Date of Birth (DD/MM/YYYY):		
5.	Date of retirement from the Gov	t. Services:	
7.	Post held at the time of retireme		
3.	Disciplinary action / criminal case	e; if any during service, p	provide details:
		17.5 17.5 17.5	Taking Salah Salah Salah Salah Salah
€.	Nature of work dealt with:		
10.	Educational Qualification:		
11.	Any other Special qualification /		
12.	Present employment, if any:		
,	Date:		(Signature of the applicant)
	Place:		